NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 148/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.02.2017

NAME OF THE PARTIES:

M/s. Oxides And Specialities Limited

SECTION OF THE COMPANIES ACT: 74(2) of the Companies Act 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Rakash Solot Finance Controlles With.

ORDER CP No. 148/ 74(2)/NCLT/MB/MAH/2016

Today the Authorized person of the company presented consent letters of depositors saying that he will file remaining Depositors consent letters within 10 days hereof.

Accordingly, this matter is posted to 27.02.2017.

Sd/-

B. S.V. PRAKASH KUMAR

Member (Judicial)

Sd/-

V. NALLASENAPATHY

Member (Technical)